

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1097

ANSWERED ON:25.11.2009

EDUCATION REFORM SCHEME

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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has prepared an Education Reform Scheme for betterment of education in the country;
- (b) if so, the salient features of the proposed reform;
- (c) whether many State Governments have expressed displeasure with these reforms;
- (d) if so, the main objections raised by the States;
- (e) the extent to which these objections have been cleared and consensus arrived on the proposed reforms; and
- (f) the time by which these reforms are likely to be implemented ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a): Yes Sir.

(b) to (f): The Central Board of Secondary Education (CBSE) in consultation with the Ministry of Human Resource Development and keeping in view of the spirit of National Policy of Education, 1986 has decided to introduce following educational reforms :-

i) There will be no Class X Board examination w.e.f. 2011 for students studying in CBSE's Senior Secondary Schools and who do not wish to move out of the CBSE system after Class X. The students studying in CBSE's Secondary Schools will, however, be required to appear in Board's external examination because they will be leaving the Secondary School after Class X.

ii) The Continuous and Comprehensive Evaluation has been strengthened in all CBSE affiliated schools w.e.f. October, 2009 in Class IX.

iii) The new Grading System has been introduced at Secondary School Level (for Class IX and X) effective from 2009-10 academic session. During various meetings with stakeholders, survey etc. the Board has received overwhelming response.

Further, the Right of Children to Free & Compulsory Education Act 2009 has been enacted which envisages significant reforms in the Elementary Education sector specially with reference to admission, attendance and completion of elementary education by all children in schools which conform to specified norms and standards.

Appropriate policy reforms in higher education sector have also been undertaken. Section 6 of the Central Universities Act, 2009 provides for academic reforms in newly established Central Universities. The reforms are being extended to other Central Educational Institutions also. The reforms have generally been well received. Education reforms are a continuous process.